

**HIGH COURT OF TRIPURA  
AGARTALA**

**No.F.13(1)(a)-HC/2019/21287**

**Dated, Agartala, the 3<sup>rd</sup> December, 2019**

**C O R R I G E N D U M**

The Notification dated 02.12.2019 issued by the High Court of Tripura, in respect of the transfer and posting of the Officers namely, **Smti. Jumili Debbarma, Smti. Yashvi Taneja and Smti. Dorothy Jamatia**, shall be read as follows-

**No.F.13(1)(a)-HC/2019/21140:** **Smt. Jumili Debbarma**, Civil Judge (Jr. Div.) - cum- Judicial Magistrate, First Class, Court No.1, Agartala, West Tripura Judicial District on her promotion to Grade-II of the Service is transferred and posted as the Principal Counsellor, Addl. Family Court, Agartala, West Tripura **in the existing vacancy.**

**Smti. Jumili Debbarma will join her new assignment immediately after being relieved by Smti. Yashvi Taneja, transferred.**

**No.F.13(1)(a)-HC/2019/21141:** **Smt. Yashvi Taneja**, Civil Judge (Jr.Div)-cum- Judicial Magistrate, First Class, Court No.2, Agartala, West Tripura Judicial District is transferred and posted in the same station as the Civil Judge (Jr.Div.) - cum- Judicial Magistrate, First Class, **Court No.1**, Agartala, West Tripura Judicial District **vice Smti. Jumili Debbarma, transferred.**

**Smti. Taneja will hold the concurrent charge of the Court of Civil Judge (Jr.Div) -cum- Judicial Magistrate, First Class, Court No.2, Agartala.**

**She will join her new assignment immediately and relieve Smti. Jumili Debbarma, transferred.**

**No.F.13(1)(a)-HC/2019/21142:** **Smt. Dorothy Jamatia**, Judicial Magistrate, First Class-cum-Civil Judge (Jr.Div), (Court No.1), Udaipur, Gomati Judicial District is transferred and posted as Judicial Magistrate, First Class-cum-Civil Judge (Jr.Div) **Court No.1**, Agartala, West Tripura Judicial District **in the existing vacancy.**

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to vest the powers of the Judicial Magistrate, First Class to Smti. Jamatia to exercise such powers in West Tripura Judicial District from the date of her taking over charge as such.

**Smti. Jamatia will hold the concurrent charge of Judicial Magistrate, First Class-cum-Civil Judge (Jr.Div), Court No.2, Agartala.**

**The Chief Judicial Magistrate, Gomati Judicial District, Udaipur will make her charge arrangement so as to enable her to join her new assignment immediately.**

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By Order  
Sd/-  
(S.G.Chattopadhyay)  
Registrar General

**Copy to:**

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
3. The Accountant General, Tripura, Agartala.
4. **The LR & Secretary**, Law Department, Government of Tripura, Agartala for information.
5. **The District & Sessions Judge**, Dhalai Judicial District, Ambassa/ South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar/ North Tripura Judicial District, Dharmanagar/Khowai Judicial District, Khowai/ Sepahijala Judicial District, Sonamura. **They are requested to ensure that the officers those who have been transferred join their new assignment strictly in terms of the order of the High Court.**
6. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
7. The Registrar (Vigilance), High Court of Tripura, Agartala.
8. The Registrar (Judicial), High Court of Tripura, Agartala.
9. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
10. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
11. The Judge, Family Court, Kailashahar, Unakoti Judicial District/Agartala, West Tripura Judicial District/Udaipur, Gomati Judicial District/ Khowai, Khowai Judicial District/ Ambassa, Dhalai Judicial District.
12. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
13. The Joint Registrar, High Court of Tripura, Agartala.
14. **The Chief Judicial Magistrate-cum-Civil Judge (Sr. Division)**, North Tripura Judicial District, Dharmanagar/ West Tripura Judicial District, Agartala/ Dhalai Judicial District, Ambassa/ Khowai Judicial District, Khowai/ Sepahijala Judicial District, Sonamura/ Gomati Judicial District, Udaipur/ Unakoti Judicial District, Kailashahar/ South Tripura Judicial District, Belonia.
15. All Deputy Registrars, High Court of Tripura, Agartala.
16. **Smt. Jumili Debbarma**, Civil Judge (Jr. Div.)-cum- Judicial Magistrate, First Class, Court No.1, Agartala, West Tripura Judicial District **for information and necessary action.**
17. **Smt. Yashvi Taneja**, Civil Judge (Jr.Div)-cum-Judicial Magistrate, First Class, Court No.2 Agartala, West Tripura Judicial District **for information and necessary action.**
18. **Smt. Dorothy Jamatia**, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), (Court No.1), Udaipur, Gomati Judicial District **for information and necessary action.**
19. The Treasury Officer, Treasury No.I & II. Agartala, West Tripura Revenue District.
20. The Treasury Officer, Udaipur, Gomati District/ Belonia, South Tripura Revenue District/ Khowai, Khowai District/ Kailashahar, Unakoti Revenue District/ Dhalai Revenue District, Ambassa/ Dharmanagar, North Tripura District/ Sonamura, Sepahijala District.
21. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.

22. The Assistant Registrar (Admn. P & M), High Court of Tripura, Agartala.
23. The System Analyst, High Court of Tripura, Agartala for uploading the said Notification in Official Website of the High Court.
24. The Superintendent, Establishment/Accounts Section, High Court of Tripura, Agartala.
25. Personal file of the Officers concerned.
26. ORDER FILE.

  
3.12.19  
**Registrar General**  
**High Court of Tripura**